

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A No. 180/01049/2016
&
M.A. No. 180/1231/2018**

Friday, this the 7th day of August, 2020.

CORAM:

**HON'BLE Mr. P. MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr. K.V. EAPEN, ADMINISTRATIVE MEMBER**

1. P.S. Sushyna, 48 Years,
D/o. P.S. Sathish Kumar,
Postal Assistant, Department of Posts,
Thodupuzha East (P.O), Pin – 685 585.
Residing at Pulickal House,
Thodupuzha East, Idukki – 685 585. - Applicant

[By Advocate : Mr. V. Sajithkumar]

Versus

1. Union of India represented by the Secretary
to the Government of India, Department of Posts,
Government of India, New Delhi – 110 001.
2. The Post Master General,
O/o. the Post Master General, Kochi – 682 020.
3. The Superintendent of Post Offices,
Idukki Division, Thodupuzha – 685 585. - Respondents

[By Advocate : Mr. P.G. Jayan, ACGSC]

The application having been heard on 07.08.2020, the Tribunal on the same day delivered the following:

O R D E R

Per: Mr. P. Madhavan, Judicial Member

Heard both sides.

2. Learned counsel for the applicant submitted that he wishes to withdraw the O.A with permission to file a fresh O.A.
3. Hence, both O.A and M.A are dismissed as withdrawn with permission to file fresh O.A. No order as to costs.

(Dated, 7th August, 2020.)

**(K.V. EAPEN)
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
JUDICIAL MEMBER**

Applicant's Annexures

Annexure A-1	-	A true copy of the letter F4-3/15-16 dated 07/11/ 2016 issued by the 3 rd respondent.
Annexure A-2	-	A true copy of the letter No. F4-3/15-16 dated 06/12/2016 issued by the 3 rd respondent.
Annexure A-3	-	A true copy of the Memo F4-3/15-16 dated 11/11/2015 issued by the 3 rd respondent.
Annexure A-4	-	A true copy of the letter No. F4-3/15-16 dated 21/12/2015 issued by the 3 rd respondent.
Annexure A-5	-	A true copy of the order dated 05/12/2016 in O.A 911/2016 of the Central Administrative Tribunal

Annexures of Respondents

Annexure R-1	-	True copy of request dated 24.03.2016 duly signed by the applicant.
Annexure R-2	-	True copy of an extract of Rule 204 of Postal Manual Volume III.
Annexure R-3	-	True copy of details of accounts in which fraud occurred.
Annexure MA-1	-	A true copy of Interim Order dated 19.12.2016 of the Hon'ble Tribunal in the instant O.A No. 1049/2016.
Annexure MA-2	-	True copy of the interim order dated 19.12.2016 of this Hon'ble Tribunal in O.A No. 1049/2016.
Annexure MA-3	-	True copy of the undertaking dated 03.01.2017 submitted by the Miscellaneous respondent.
Annexure MA-4	-	True copy of the Judgment dated 04.04.2019 of the Hon'ble High Court in W.P. (c) No. 21255/2018.
Annexure MA-5	-	True copy of judgment dated 08.07.2019 of the Hon'ble High Court in WP(C) No. 1600/2017.
